NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IVN.P 71/2023 IA 1728/2024 IA 2179/2024 IA 3176/2024

In C.P. (IB)/606(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **PERFECT RECOVERY CONSULTANCY PVT. LTD V/s NAVNEET SINGH GOGIA**

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv Shavez Mukri i/b A&G Legal Associates LLP for the Petitioner/ Personal Guarantor.
2. Adv. Subir Kumar a/w Adv. Disha Shah i/b. SDS Advocates appeared for the Financial Creditor.
3. Adv. Rohit Giri I/b. Adv. Chaitanya Nikte appeared for the RP.
4. Learned Counsel for the Auction Purchaser seeks some time to file reply to the RPs' report.
5. Learned Counsel for the one of the Secured Creditor submits that Petition is already listed on 25.07.2024.
6. List this matter on **25.07.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna